

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00613/2019**  
**Chandigarh, this the 31<sup>st</sup> day of May, 2019**

...  
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

...  
Urmil Luthra, aged 60 years, W/o Sh. Mahesh Kumar (Retd.), Assistant Post Master (Mail) Gurgaon Head Office, Gurugram, resident of #476/7, Partap Nagar, Gurugram, Haryana- 110038- Group B

....**Applicant**

**(Present: Mr. Ajay Bhardwaj, Advocate)**

**Versus**

1. Union of India through its Secretary in the Ministry of Communication, Department of Post, Sanchar Bhawan, New Delhi – 110011.
2. Chief Post Master General, Haryana Circle, Ambala – 133001.
3. Superintendent of Post Offices, Gurugram Division, Gurugram, Haryana – 110038.

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**Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. At the very outset, learned counsel submitted that the applicant may be allowed to withdraw the O.A., with liberty to file a fresh one, with better particulars.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)  
Dated: 31.05.2019**

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